

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO II**

(3) C.P.(IB)-1147(MB)/2019

CORAM:

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.02.2020**

NAME OF THE PARTIES: Insta Capital Private Limited
V/s
Logix Supply Chain Solutions Pvt Ltd

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Counsel for the Financial Creditor is present. No representation on behalf of the Corporate Debtor.
2. List this matter on **24.02.2020** for admission.

Sd/-

**RAVIKUMAR DURAISAMY
MEMBER (Technical)**

04.02.2020
Jd

Sd/-

**RAJASEKHAR V. K
MEMBER (Judicial)**